

उपदानों के प्रतिरिक्त चीड़ा, गुड़, भाटा आदि के रूप में सहायता दी गई। धोतियां, साड़ियां तथा बच्चों के कपड़े बाटने का प्रबन्ध किया गया। राज्य सरकार ने अभी तक प्रायस्कालीन सहायक दान, भवन निर्माण अनुदान आदि के लिये 1.85 लाख रुपये की राशि स्वीकार की है। वास्तविक हानि का पता लगने पर राज्य सरकार और अधिक मकान-निर्माण अनुदान तथा कृषि सम्बन्धी ऋण देने का विचार रखती है।

(घ) राज्य सरकार से प्राप्त समाचार के अनुसार जलपाईगुड़ी तथा कूच बिहार के 131 गांवों की लगभग 700 वर्ग मी० भूमि बाढ़ से प्रभावित हुई है। लगभग 62 मकानों को क्षति पहुंची है तथा 3 व्यक्तियों और 34 पशुओं की मृत्यु हुई है। लगभग 18,000 एकड़ फसली क्षेत्र को नुकसान हुआ है। इंजीनियरी संरचनाओं को भी कुछ मामूली नुकसान पहुंचा है।

इन दो जिलों में बाढ़ नियंत्रण कार्यों से सुरक्षित क्षेत्रों को इन बाढ़ों से कोई नुकसान नहीं पहुंचा है।

Liberalisation of Abortion and Raising Marriageable Age at Chief Ministers' Conference

7993. Shri Shrichand Goel:
Shri Ram Avtar Sharma:
Shri Raghuvir Singh Shastri:
Shri Atam Das:
Shri Y. S. Kushwah:
Dr. Surya Prakash Puri:
Shri Yashpal Singh:

Will the Minister of Health and Family Planning be pleased to state:

(a) whether at the meeting of the Chief Ministers held on 7th of July, 1967, there was a unanimous demand for raising the age of marriage for boys and girls;

(b) whether there was also a demand for liberalizing the abortion laws and introduction of compulsory vasectomy for fathers having more than three children; and

(c) the reaction of Government thereto?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) Yes, there was near unanimity in the demand for raising the age of marriage for boys and girls.

(b) Yes.

(c) The proposals are under consideration.

12.09 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED KILLING OF 18 ARMY PERSONNEL BY NAGA HOSTILES IN TAMENGLONG AREA OF MANIPUR ON 24TH JULY 1967

Shri K. N. Tiwary (Bettiah): I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and request that he may make a statement thereon:

Reported killing of 18 Army personnel by Naga hostiles in Tamenglong area of Manipur on 24th July, 1967

श्री प्रकाशवीर शास्त्री (हृदिपुड़): परसों जो और मारे गये हैं उनको भी इन्तलूड कर लीजिए।

The Minister of Home Affairs (Shri Y. B. Chavan): Sir, on 15th July last I had informed the House that troops had been called out in aid of civil power and were making a search for the offenders involved in the incidents that took place on 12th on the Imphal-Tamenglong road. On receipt of intelligence regarding presence of about 200 hostiles in village Theogang in Tamenglong sub-division, an army column consisting of one officer, two JCOs (including one from Central Reserve Police) and 35 other ranks proceeded to comb out the area in the early hours of 21st July. In the course of operations, the column was fired upon by the hostiles with automatic weapons and rifles. A prolonged encounter ensued. According to latest reports, we have suffered casualties to the extent of 19 killed including one officer and two JCOs including one from Central Reserve Police. Two other ranks are missing. Heavy casualties

[Shri Y. B. Chavan]

are believed to have been inflicted. Further reinforcements had been rushed and operations are still in progress and have been intensified. The dead and wounded have all been evacuated. There are reasons to believe that the hostiles consist of the same group which had been responsible for the ambush on 12th July at mile 52 of the Imphal-Tamenglong road.

Shri Hem Barua (Mangaldai): May I know whether these hostiles are Kukis or Mizos or Nagas?

Shri Y. B. Chavan: I will answer that. He can put that as a supplementary question.

Further details are awaited. I may taken this opportunity to record the Government's deep appreciation of the brave and gallant action of our Armed Forces and to express our profound sympathies to the families of the deceased.

Now I can take Mr. Hem Barua's question as a supplementary question and answer it.

This group consists of Mizos and Kukies. There is some sort of a link between Mizos and Kukies....

Shri Hem Barua: Wherefrom have these Kukies got their arms? The Nagas and Mizos have got from Pakistan and China.

Shri Y. B. Chavan: The Kukies have got them from Mizos and Nagas.

श्री क०न० लिबरर: : अभी मन्त्री महोदय ने कहा कि इन लोगों को कुकीज और मीजो लोगों ने मारा है। मैं जानना चाहता हूँ कि क्या उनका सम्बन्ध नागाओं से है और उनकी एक्टिविटीज पहले से ज्यादा बढ़ गई हैं यहाँ तक कि वह मिलीटरी से भी लड़ने लगे हैं ?

Shri Y. B. Chavan: That is exactly why I did not mention any particular group. I will explain that. This area consists mostly of Nagas. Even if the Mizos and the Kukies are operating in this area....

Shri Hem Barua: Mizos and Kukies also.

Shri Y. B. Chavan: Yes, yes. Even if the Mizos and the Kukies are operating in this area, they cannot operate without the direct or indirect support of the Naga hostiles. That is the basic thing. That is why I do not want to mention one particular group here. I have no doubt that the hostiles, this particular gang which was operating in this area, consisted definitely of Mizos and Kukies. There was some direct or indirect support of Naga hostiles.

Shri Chengalraya Naidu (Chittoor): The underground Nagas are frequently attacking our army personnel and are inflicting losses on our army personnel. Will the Government at least now consider asking our military personnel to clear them or arrest them and maintain law and order?

Another question is whether it is a fact that Chinese and Pakistani army personnel are seen there and they are actually assisting the Nagas in attacking our army personnel.

Shri Y. B. Chavan: To the second part of the question, my answer is 'no'.

To the first part of the question, the answer is that this is exactly what they are doing there. They are trying to clear and comb out that area. It was in the process of doing that they had to encounter these hostile Nagas.

श्री जगन्नाथ राव जोशी: (भोपाल): जैसा माननीय गृह मन्त्री महोदय ने बतलाया कुछ दिन पहले ही उन्होंने नागा विद्रोहियों के बारे में एक वक्तव्य दिया था, किन्तु पिछले कई दिनों से उनकी गतिविधियां बढ़ी हैं और हम यहाँ देखते हैं कि इस विषय में जो सरकार की नीति है वह उसे छोड़ने वाली नहीं है विद्रोही नागाओं के साथ बातचीत करना वह लोग छोड़ने वाले नहीं हैं। इसलिये मैं केवल एक बात पूछना चाहता हूँ। जैसे ही आप को इंटेलिजेंस के जरिये इसके बारे में पता चला तो आपने पिछले एक महीने में उसके काम को और सक्रिय किया तो नागा विद्रोहियों की

गतिविधियों का पहले से ही पता लगा कर उसको नाकामयाब करने में क्या आपकी सफलता मिली है ?

Shri Y. B. Chavan: He has asked me a question which is difficult to answer in the sense that whatever successes they had in preventing things cannot be explained and cannot be accepted because these things have not happened.

In respect of what happened in this particular case, in this particular area, in this particular road and the villages round about, there were no incidents for the last five years. Naturally the human nature is that, when they see that there were no incidents, they take it for granted that possibly there may not be any incident. Suddenly this ambush took place.... (Interruptions)

Shri Hem Barua: You had created that atmosphere.

Shri Y. B. Chavan: I may explain this. At the same time, we had intelligence that this group of 200 people had entered Manipur area and was likely to start operations. That information was with us. Naturally it was not expected to be disclosed—for them to disclose the identity or the presence—particularly in this area. That is how I can explain. (Interruptions).

श्री य० ब० शर्मा (अमृतसर) : माननीय मन्त्री महोदय के उत्तर से पता चलता है कि यह जो घटनायें हैं वह छोटी-मोटी हैं। मैं माननीय मन्त्री महोदय से जानना चाहता हूँ कि क्या उन्हें इस बात का पता है कि इस झड़प के दौरान कुछ इस प्रकार के कागजात प्राप्त हुए हैं जिन पर ईगल ब्रिगेड के आफिसर कमांडिंग ने दस्तखत किये हुए हैं जिनमें लिखा हुआ है कि तैगनुपाल और चरचन्दपुर सब-डिवीजन और इसी तरीके से सदर हिस्स को मिला कर स्वतन्त्र भीजोरम राज्य वहाँ कायम कर दिया गया है और लोगों को बाध्य किया जा रहा है कि वह टैक्स दे। इसी प्रकार की बातचीत नागालैण्ड के साथ भी चल रही है और इस

तरीके से वे आपस में बाउण्ड्रीज का समझौता करते चले जा रहे हैं। इस तरह से असम की पहाड़ियों का एक सिलसिला बन रहा है जो कि मैं समझता हूँ कि चीन और पाकिस्तान द्वारा समर्थित घोर संकट का कारण हमारे लिये है। मन्त्री महोदय के उत्तर से पता चलता है कि यह छोटी-मोटी घटनायें हैं और असह्यवधानी के कारण बीच-बीच में गुरिल्ला टाइप के छापे होते रहते हैं, हालांकि वहाँ एक स्वतन्त्र राज्य की बड़ी गहरी नींव पड़ती चली जा रही है। इसलिये मैं जानना चाहूँगा कि सरकार इस सम्बन्ध में क्या ठोस कार्रवाई कर रही है ?

Shri Y. B. Chavan: If I have given an impression that this is a very small incident I must apologise for it, but I think I have not given that impression. I have said that this is very serious incident, and we have to take a very serious note of this matter. This was exactly what I had said last time also. In fact, we had asked the Army to go in aid of these operations, and this present incident is the result of those operations; suddenly they had to go into operation because they were in an interior area, and when they got the intelligence that there were about 200 people operating in that area. . .

Shri Hem Barua: About 300 people.

Shri Y. B. Chavan: In this particular group I have mentioned there were 200 people. Our platoon strength was about 35 men and 2 officers; it is a platoon strength. I have not got all the information about it, but I can very well imagine that the platoon consisting of 35 men and 2 officers got the intelligence that about 200 people were operating there; it was a very brave decision that they had taken to go and face those 200 people. If they had not done that we would have blamed them. Of course, they could have waited till the reinforcement came, but then those 200 people would have disappeared again. So, they took a decision and I must say that those officers who had laid down their lives

[Shri Y. B. Chavan]

for the country took a very brave decision and went and faced them. So, I am not saying that this is a small incident; it is an important incident and a serious incident too.

Shri Hem Barua: They were brave sons of India.

Shri Y. B. Chavan: Of course, they were.

The hon. Member had raised another major question also. I have said this is not mere hooliganism, but certainly there are some political designs behind it, and they are taking advantage of the inter-tribal disputes and rivalries and jealousies. . . .

Shri Hem Barua: And also taking advantage of the cease-fire. . . .

Shri Y. B. Chavan: . . . and organising their activities accordingly. I am quite aware of this serious political design in this matter

श्री य० इ० शर्मा : अध्यक्ष महोदय, मेरा प्रश्न यह था कि वहां पर दो सब डिवीजन और कुछ सदर हिल्स को मिला कर स्वतन्त्र राज्य बनाया जा रहा है और वहां के लोगों को टैक्स देने के लिये बाध्य किया जा रहा है। इस सम्बन्ध में सरकार क्या ठोस कार्रवाई कर रही है ?

श्री कंबर लाल गुप्त (दिल्ली सदर) : वहां कुछ डाकुमेंट्स भी मिले हैं क्या उनसे ?

Shri Y. B. Chavan: I cannot answer all these questions. Even if I had received some documents, it is very difficult for me to say 'Yes' or 'No'. It is rather very difficult, when he asks for details about this matter. But I can only say that the effort to eliminate these elements from that area is the only effort that we have got to make.

ठोस कदम की बात आप कर रहे हैं। इसके सिवा और कौन सा दूसरा ठोस कदम हो सकता है ?

12.18 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER CUSTOMS AND CENTRAL EXCISES AND SALT ACTS

The Minister of Parliamentary Affairs and Communication (Dr. Ram Subhag Singh): On behalf of Shri K. C. Pant, I beg to lay on the Table—

(1) A copy of Notification No. G.S.R. 1060 published in Gazette of India dated the 15th July, 1967, under section 159 of the Customs Act, 1962. [Placed in Library. See No. LT-1217/67].

(2) A copy each of the following Notifications under section 38 of the Central Excises and Salt Act, 1944:—

(i) The Central Excise (Eighteenth Amendment) Rules, 1967, published in Notification No. G.S.R. 1073, in Gazette of India dated the 15th July, 1967.

(ii) The Central Excise (Nineteenth Amendment) Rules, 1967, published in Notification No. G.S.R. 1074 in Gazette of India dated the 15th July, 1967. [Placed in Library. See No. LT-1219/67].

12.19 hrs.

PERSONAL EXPLANATION BY A MEMBER

Mr. Speaker: Shri Ranga wants to make some personal explanation about his speech on the Finance Bill.

Shri Ranga (Srikakulam): With your permission I wish to correct my earlier statement made on the 24th instant in the course of my speech on the Finance Bill. I had said that:

"I have here with me a list of industries where the production has gone down. . . .

What I actually wanted to say was this:

"I have here with me a list of industries where accumulated